

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat, Jammu

NOTIFICATION

Jammu, the 27th January, 2025

S.O. 30 .-In exercise of the powers conferred under Section 18(8) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (BNSS), the Government hereby appoints Shri Rajesh Kotwal, Senior Advocate as Special Public Prosecutor for the prosecution of the criminal case titled 'UT of J&K through Police Station Gangyal Vs. Parshotam Singh & Others' arising out of case FIR No. 39/2024 U/s 302, 307, 323, 447 r/w Section 120-B IPC P/s Gangyal, Jammu before the Court of Principal Sessions Judge, Jammu.

By order of the Government of Jammu and Kashmir.

Sd/-

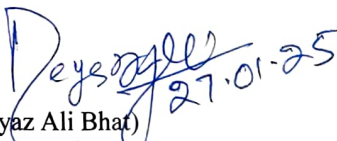
(Achal Sethi)
Secretary to the Government
Department of Law, Justice & P.A

No: LAW-A-J1/155/2024-10

Dated:- 27.01.2025

Copy to the:

1. Joint Secretary (JKL Affairs) Ministry of Home Affairs, Government of India.
2. Director General of Police, J&K.
3. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
4. Principal Secretary to Government, Home Department.
5. Director General of Prosecution, J&K, Jammu.
6. Director Archives, Archaeology and Museums, J&K.
7. Director Information & Public Relations, J&K.
8. General Manager, Government Press, Jammu for publication in the extraordinary issue of the Government Gazette.
9. Shri Rajesh Kotwal, Senior Advocate, High Court of Jammu and Kashmir and Ladakh at Jammu.
10. Private Secretary to the Chief Secretary, J&K.
11. Private Secretary to the Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
12. Incharge website section.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer,
Department of Law, Justice & Parliamentary Affairs.